

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Excise Appeal No. 12859 of 2018

[Arising out of OIA-BHV-EXCUS-000-APP-132-136-2018-19 Dated-15/06/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-RAJKOT]

Salasar Balaji Ship Breakers Pvt Ltd....Appellant

C-M-115, Near Jagdish Traders, Kalvibid,
BHAVNAGAR, GUJARAT

VERSUS

C.C.E. & S.T.-BhavnagarRespondent

Plot No.6776/B-1...Siddhi Sadan, Narayan Upadhyay Marg,
Beside Gandhi Clinic, Near Parimial Chowk,
Bhavnagar, Gujarat-364001

APPEARANCE:

Shri. Sarju Mehta, C.A for the Appellant

Sh. Dharmendra Kanjani, Authorized Representative for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 11.03.2022

DATE OF DECISION: 11.05.2022

The appeal is disposed of. For order, see order of date in Excise Appeal No. 11462 of 2016.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

Mehul